

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

RAJYA SABHA

**UNSTARRED QUESTION NO.649
ANSWERED ON 08.02.2023**

KVs AND JNVs IN KARNATAKA

649 DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of *Education* be pleased to state:-

- (a) the details of Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas functioning in the State of Karnataka, at present;
- (b) whether Government has planned to set-up more KVs and JNVs in districts that are not covered in Karnataka;
- (c) if so, the details thereof;
- (d) the time by when these schools are likely to be sanctioned and established;
- (e) whether it is a fact that teaching posts and non-teaching posts are lying vacant in KVs and JNVs across the country; and
- (f) if so, the details thereof along with the time frame by which these are likely to be filled?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) to (d) At present, 52 Kendriya Vidyalayas (KVs) and 31 Jawahar Navodaya Vidyalayas (JNVs), including one additional JNV in Kalaburagi district (SC concentrated), are functioning in the State of Karnataka.

Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources for setting up

a new KV as per norms. The proposals are subject to approval of the competent authority.

The Navodaya Vidyalaya Scheme envisages opening of one JNV in each district of the country. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new JNV depends on approval by the competent authority. All the districts (as on 31st May, 2014) of the States / UTs, which have accepted the NVS scheme, including 30 districts of Karnataka, have been covered under this Scheme.

(e) & (f) The vacancies arise due to retirement, resignation, promotion and additional requirement on account of up-gradation / sanctioning of new streams as well as enhancement of students' strength. Filling up of vacancies is a continuous process and efforts are made to fill up the vacancies as per the provisions of the relevant recruitment rules of Kendriya Vidyalaya Sangathan (KVS) and Navodaya Vidyalaya Samiti (NVS).
